

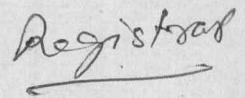
## NOTES OF THE REGISTRY

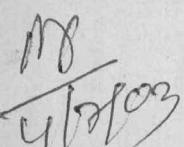
31.03.03

The Applicant is absent on call. ADs returned after service from R-3 & 4 who are absent on call and no steps taken by them to file any counter. Await return of ADs from R-1 & 2 till 07.05.03.


  
REGISTRAR

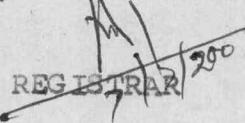
- 1) A.D. from R-2 not returned.
- 2) Counter by R-1, 3 & 4 not filed.


  
Registrar

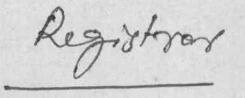

  
M  
4/3/03

Order dated 7.7.03  
 Applicant is absent. Res. 3 and 4 continued to remain absent. No steps taken by them to file any counter. AD not yet returned from Res. 1 and 2 although notices by Regd. Post were sent to them on 27.4.03 and hence service of notice is sufficient on them.

Call on 28.7.03 for filing counter.


  
REGISTRAR

Counter not filed.


  
Registrar


  
M  
25/2/03

## ORDERS OF THE TRIBUNAL

5.2.04

The applicant was selected for the post of EDBPM, Sanpalkhana B.O. under Raigarhpur H.O. on account of death of the previous incumbent on 14.11.2000. The posting order was delayed on account of administrative re-shuffling of GDSBPM posts. Shri B.K. Bose, learned Senior Standing counsel appearing for the respondents submitted that it may take little <sup>more</sup> time to accommodate the applicant against the Seaval post. In that view of the matter, we hereby direct the respondents to take administrative decision with regard to filling up of the post of GDSBPM, Sanpalkhana B.O. on or before 31.3.2004, without fail.

With the above direction direction the O.A. is disposed of. No costs.


  
Vice-Chairman (T)


  
Vice-Chairman (I)